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S. Mallick -Vrs- UOI

For Admission Sl.No.12
O.A. No.260/00833/14

Order dated 21st November, 2014.

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Shri G.C. Swain, learned counsel appearing for the applicant and Shri T. Rath, learned Standing Counsel appearing for the Respondents-Railways.

2. On the prayer of Shri G.C. Swain, learned counsel appearing for the applicant this O.A. is allowed to be withdrawn. Shri Swain is at liberty to file a better application. Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(A)

K.B.